

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**O.A. No.63/1553/2017
M.A. No.63/783/2018**

Date of decision: 15.7.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. A.K. BISHNOI, MEMBER (A).**

1. Om Parkash, aged 56 years, son of Sh. Ishwar Dutt, Head Packer.
2. Narinder Singh son of Sh. Bhiwani Dutt.
3. Rajinder Aggarwal son of Sh. Madan Lal.
4. Devi Chand son of Sh. Indru Ram.
5. Chintamani S/o Sh. Palak Ram.
6. Mohan Lal son of Sh. Bal Mukand.
7. Parkash Chand S/o Sh. Dhani Ram.

All working in Central Research Institute, Kasauli, Distt. Solan(HP) Group C.

... APPLICANTS

VERSUS

1. Union of India through Secretary, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi.
2. The Director, Central Research Institute, Kasauli, Distt. Solan (HP).

... RESPONDENTS

PRESENT: Sh. Shailendra Sharma, counsel for the applicants.
Sh. Sanjay Goyal, counsel for the respondents.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the parties admitted that in view of the subsequent developments whereby respondents have finalized the seniority list and have promoted certain persons, which is under challenge in another petition, this O.A. has been rendered infructuous and prayed that the same may be disposed of as such.
2. Ordered accordingly. M.A. No.63/783/2018 also stands disposed of.

**(A.K. BISHNOI)
MEMBER (A)**

Date: 15.7.2019.
Place: Chandigarh.

**(SANJEEV KAUSHIK)
MEMBER (J)**

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